

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 201 OF 2014 & IA No. 316 OF 2014 & IA No. 392 OF 2014 & IA  
No. 394 OF 2014 & IA No. 287 OF 2015**

**APL No. 296 OF 2015 & IA No. 477 OF 2015**

**APL No. 195 OF 2017 & IA No. 495 OF 2017 & IA No. 656 OF 2017**

**APL No. 243 OF 2017 & IA No. 608 OF 2017 & IA No. 657 OF 2017 & IA  
No. 708 OF 2017**

**APL No. 250 OF 2017 & IA No. 624 OF 2017**

**Dated: 23rd October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

**In the matter of:**

**APL No. 201 OF 2014 & IA No. 316 OF 2014 & IA No. 392 OF 2014 & IA  
No. 394 OF 2014 & IA No. 287 OF 2015**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1  
Tushar Srivastava for A1  
Ambuj Dixit for A1  
Shariq Ahmed for A1  
Lakshyajit Singh Bagdwal for A1  
Soumya Singh for A1  
karan Govel for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Shri Venkatesh for R1  
Amit Kapur for R2  
Kunal Kaul for R2, R2  
Abhishek Ashok Munot for R2

**APL No. 296 OF 2015 & IA No. 477 OF 2015**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1  
Tushar Srivastava for A1  
Ambuj Dixit for A1  
Shariq Ahmed for A1  
Lakshyajit Singh Bagdwal for A1  
Soumya Singh for A1  
karan Govel for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Shri Venkatesh for R1  
Amit Kapur for R2

**APL No. 195 OF 2017 & IA No. 495 OF 2017 & IA No. 656 OF 2017**

**Adani Electricity Mumbai Ltd** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1  
Tushar Srivastava for A1  
Nishant Kumar for A1  
Ambuj Dixit for A1  
Shariq Ahmed for A1  
Lakshyajit Singh Bagdwal for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Amit Kapur for R2  
Kunal Kaul for R2  
Abhishek Ashok Munot for R2

**APL No. 243 OF 2017 & IA No. 608 OF 2017 & IA No. 657 OF 2017 & IA  
No. 708 OF 2017**

**Tata Power Company Ltd** .... **Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur for A1  
Kunal Kaul for A1  
Tushar Nagar for A1  
Abhishek Ashok Munot for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1  
Shri Venkatesh for R1

Hemant Singh for R3  
Tushar Srivastava for R3  
Nishant Kumar for R3  
Ambuj Dixit for R3  
Shariq Ahmed for R3  
Lakshyajit Singh Bagdwal for R3

**APL No. 250 OF 2017 & IA No. 624 OF 2017**

**MIDC MAROL INDUSTRIES ASSOCIATION** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Sakya Singha Chaudhuri for A1  
Avijeet Lala for A1  
Anand Kumar Shrivastava for A1  
Shreya Mukerjee for A1  
Shikha Pandey for A1  
Tushar Srivastava for A1  
Shivam Sinha for A1

Counsel for the Respondent(s) : Hemant Singh for R2  
Tushar Srivastava for R2  
Nishant Kumar for R2  
Ambuj Dixit for R2  
Shariq Ahmed for R2  
Lakshyajit Singh Bagdwal for R2

**ORDER**

We have heard learned counsel for the parties at some length of time.

List these matters for further hearing on **18.11.2019 at 2.30 P.M.**

**S.D. Dubey**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

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